## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

(CAA) 402(ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: Value First Mobility Vision Technologies Pvt. Ltd. and Value First Digital Media Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s) : Counsel for the Petitioner

For the Respondent (s): None

ORDER

Reserved for Orders.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)